

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
24.08.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	ISSUES
1. Cr 212/2020 HPS	17. OS 57/2019
2. Cr 225/2020 HPS	HEARING
3. Cr 57/2020 ANGPS	18.OS 162/22020
4. Cr 30/2020 NGPS	19.OS 171/2020
5. CrI. Misc. 138/2016	JC MATTERS
6. CC 1240/2020 ANGPS	20. CC 496/2014
7. OS 33/2019	PLEA
8. OS 75/2020	21.CC 1285/2020 HPS
9. OS 174/2017	22.CC 1286/2020
10.OS 159/2018	23.CC 1287/2020
11.OS 322/2019	24.CC 1288/2020
12.OS 174/2020	25.CC 1289/2020
13.OS 185/2020 Lakshamma Vs. Gowamma	26.CC 1290/2020
14.OS 186/2020 Ramesha Vs. Muniramaiah	27.CC 1291/2020
ARUGMENTS	28.CC 1292/2020
15.OS 21/2003	29.CC 1293/2020
16.OS 75/2018	

Cases at Sl.No.21 to 29 represented by Sri Arun Kumar.V, Advocate, Hosakote

Hosakote

Dated: - 21.08.2020

T. Girish R.B.
21/08/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.